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Title: Demand for a moratorium on interest payment on the loans taken by the Government of West Bengal.

PROF. SAUGATA ROY (DUM DUM): Madam, in the morning Members from Tamil Nadu raised the issue of their fishermen. Members from UP and Bihar raised the question of reservation. ...(*Interruptions*) We did not get any scope to place the demands for West Bengal in the House. Six hours were allotted for discussion on the Budget and the Finance Bill. I demand that the demand of the West Bengal Government for a moratorium on interest payment should be listened to. ...(*Interruptions*)

14.29 hrs.

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*At this stage, Shri Shailendra Kumar and some other
hon. Members went back to their seats.*

PROF. SAUGATA ROY : The Finance Minister has given a package to Uttarakhand and other States but he has not given any package to meet the debt obligations of West Bengal. We could not speak during the Budget. ...(*Interruptions*) We want that on the Rs.2 lakh crore debt left by the previous Left Front Government, there should be a moratorium on interest payment. The Finance Minister has not been able to satisfy the demands of the Government of West Bengal. ...(*Interruptions*) That is why I again demand that there should be a moratorium on interest payment by the Government of West Bengal. We should have a fair treatment. ...(*Interruptions*) West Bengal is being discriminated against because we are not with the present UPA Government. ...(*Interruptions*) Our repeated demand to the Finance Minister and to the Prime Minister is, 'please let us not bear the burden of the loans taken by the previous Left Front Government'. But nobody is listening to us. ...(*Interruptions*) Now, if this is not listened, we know that there will be another Government at the Centre and we shall get our demands met from them. ...(*Interruptions*) We are waiting only for the Lok Sabha Elections. ...(*Interruptions*) We demand a fair treatment to West Bengal and a moratorium on interest payment on the loans that is taken. ...(*Interruptions*) Left will be left without any existence! ...(*Interruptions*) There will be no existence of Left after the elections, and we shall get our demands met from the next Central Government. ...(*Interruptions*) That is our promise. ...(*Interruptions*)

MADAM SPEAKER: Thank you very much.

...(*Interruptions*)

14.31 hrs.

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*At this stage, Shri Shailendra Kumar came and stood
on the floor near the Table.*

MADAM SPEAKER: The House stands adjourned to meet tomorrow, the 20th February 2014 at 11 a.m.

14.32 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Thursday, February 20, 2014 / Phalguna 1, 1935 (Saka).

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